

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**  
**Corrigendum**

Dated 27<sup>th</sup> March, 2020

Considering the present situation due to sudden outbreak of COVID-19, the date of holding the Vacation Court of Hooghly Sadar Sub-Division is rescheduled on 03.04.2020 in place of 01.04.2020 and the filing for the said vacation Court will be held on 01.04.2020.

Another date which was fixed up for holding the Vacation Court on 08.04.2020 for Hooghly Sadar Sub-Division vide this office Order No. 89 dated 24.03.2020 shall remain unchanged. The Filing for the said date (i.e. on 08.04.2020) of Vacation Court will be held on 03.04.2020.

The Revised schedule of Filing and Vacation of Hooghly Sadar Sub-Division is hereunder:-

Date of Holding Vacation Court	Date of Filing in connection with Vacation Court
03.04.2020	01.04.2020
08.04.2020	03.04.2020

All members of Hooghly Sadar, Chandernagore, Serampore and Brambagh Bar Association are requested that only the urgent matter before filing should be placed before Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2<sup>nd</sup> Court, Hooghly, Sadar through email ([manassanyal131@yahoo.com](mailto:manassanyal131@yahoo.com)), for adjudging the necessity of such filing at all.

Sri Samarendra Mondal, English Stenographer attached to Additional District & Sessions Judge, Chandernagore, Hooghly, will act as Stenographer in the Vacation Court of Chandernagore Sub-Division on 03.04.2020 in place of Smt. Menaka Mahato.

Sri Tapati Kr. Khawas, English Stenographer attached to Civil Judge (Sr. Divn), 2<sup>nd</sup> Court, Hooghly will act as Stenographer in the Vacation Court of Brambagh Sub-Division on 03.04.2020 in place of Sri Sanjay Roy.

The other portion of this office Order No. 89 dated 24.03.2020 shall remain unchanged. Inform all concerned accordingly.

Sd/-

District Judge, Hooghly